

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. I.A. 3519/2023
IN
C.P.(IB)-965(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Karmaveer Bhaurao Patil Multi-State CoOp
Credit Society Limited

V/s.

Shri Shivsagar Sugar and Agro Products Limited

Appearance:

Adv. Satyajit Kakade a/w Ameya Ranade, Advocates for the Applicant
SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 3519/2023

Ld. Counsel for the Applicant submits that Written submission will be submitted during the course of the day to the Court Officer.

Reserved for order.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)